

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 5197
TO BE ANSWERED ON 03.04.2023**

SKILLED AND SEMI-SKILLED LABOURERS

5197. SHRI SUNIL DATTATRAY TATKARE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of skilled and semi-skilled labourers working in different industrial units in the country especially in Maharashtra;**
- (b) whether the provision for housing, education of children, medical facility, drinking water and toilets are provided to these labourers under social security; and**
- (c) if so, the number of labourers who have been benefited during each of the last three years in the State of Maharashtra?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): As per PLFS Report 2021-2022, the percentage distribution of usually working persons (ps+ss) by industry of work (industry sections of National Industrial Classification (NIC) 2008) for States/UTs including Maharashtra is given in Annexure-I which includes, inter alia, skilled and unskilled workers.

Social Security is provided to labourers by schemes run by the Central and the State Governments.

For organised sector workers, health facilities and pension are provided by schemes of the Employees' State Insurance Corporation (ESIC) and the Employees' Provident Fund Organisation (EPFO), subject to meeting eligibility criteria by the beneficiaries, including those in the state of Rajasthan. The details of ESI beneficiaries, state-wise, are placed at Annexure-II. The Government has also introduced a pension scheme for unorganized workers, namely Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM), to ensure old age protection for unorganised workers. State-wise details of enrollment under PM-SYM are placed at Annexure-III. The Government also provides health care facilities to the Beedi/Cine/MICA/ Limestone & Dolomite Mine (LSDM)/ Manganese Ore & Chrome Ore Mine (IOMC) workers and their dependents. The financial assistance is also provided for treatment of some critical diseases.

ANNEXURE-I

ANNEXURE-I REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 5197 RAISED BY SHRI SUNIL DATTATRAY TATKARE DUE FOR REPLY ON 03.04.2023 REGARDING 'SKILLED AND SEMI-SKILLED LABOURERS'

Table (27): Percentage distribution of usually working persons (ps+ss) by industry of work (industry sections of NIC-2008) for each State/ UT																						
rural+urban	persons																					
		industry sections of NIC-2008																				
State \ UT	A	B	C	D	E	F	G	H	I	J	K	L	M	N	O	P	Q	R	S	T	U	all
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)
Andhra Pradesh	44.23	0.54	11.41	0.33	0.30	11.18	9.25	5.41	1.81	2.42	0.97	0.19	0.56	0.95	2.80	2.55	1.53	0.31	2.47	0.78	-	100.00
Arunachal Pradesh	59.40	0.11	1.45	1.50	0.26	5.46	10.42	2.29	0.44	0.14	0.08	0.00	0.53	0.27	7.72	6.84	2.10	0.01	0.38	0.61	-	100.00
Assam	44.23	0.27	8.83	0.17	0.16	12.15	15.14	4.30	1.61	0.22	0.66	0.08	0.27	0.98	0.93	4.98	0.79	0.17	1.71	2.34	-	100.00
Bihar	47.64	0.13	6.82	0.21	0.27	18.64	11.15	4.04	1.98	0.49	0.58	0.07	0.27	1.26	0.29	2.43	0.62	0.17	2.24	0.69	-	100.00
Chhattisgarh	65.01	0.53	5.05	0.49	0.08	10.30	6.01	1.79	1.01	0.29	0.33	0.09	0.40	0.63	1.33	2.92	1.56	0.14	1.16	0.89	-	100.00
Delhi	1.89	0.00	22.78	0.25	0.45	9.26	24.88	6.21	3.00	3.74	1.36	1.39	1.65	3.91	5.82	3.57	1.52	0.63	2.67	5.00	-	100.00
Goa	6.52	1.74	17.45	0.58	0.85	6.83	20.13	9.67	11.97	1.20	2.13	0.22	1.23	1.32	6.09	3.57	2.50	1.33	2.44	2.23	-	100.00
Gujarat	41.22	0.20	24.23	0.32	0.11	6.70	10.33	4.29	1.36	0.66	1.30	0.12	0.62	0.96	1.67	1.75	1.59	0.09	1.59	0.88	-	100.00
Haryana	30.05	0.12	16.58	0.39	0.64	13.91	13.50	5.30	1.05	0.90	1.70	0.19	1.02	1.49	2.27	5.24	1.52	0.32	3.09	0.73	-	100.00
Himachal Pradesh	57.03	0.20	7.61	0.44	0.34	11.53	5.58	4.09	1.33	0.61	0.55	0.03	0.55	0.49	2.44	4.79	0.92	0.44	0.72	0.32	-	100.00
Jharkhand	51.62	1.31	7.68	0.10	0.12	17.80	8.16	4.09	1.44	0.32	0.61	0.27	0.31	0.54	0.59	2.54	0.83	0.02	0.88	0.78	-	100.00
Karnataka	45.88	0.26	10.94	0.32	0.26	9.19	10.77	4.68	2.23	3.51	1.55	0.39	1.10	0.82	1.57	2.75	1.14	0.12	1.21	1.31	-	100.00
Kerala	23.54	0.15	10.45	0.26	0.34	19.58	13.37	6.44	2.33	2.38	2.35	0.23	1.55	1.61	2.00	4.54	3.78	0.83	2.66	1.58	-	100.00
Madhya Pradesh	61.15	0.49	6.62	0.35	0.28	11.24	7.77	2.52	1.22	0.47	0.42	0.13	0.40	0.52	1.45	2.20	1.05	0.13	1.05	0.55	-	100.00
Maharashtra	44.70	0.12	12.55	0.32	0.22	6.05	10.39	4.66	1.94	2.45	1.97	0.46	1.18	2.05	1.75	3.06	1.79	0.38	1.92	2.05	-	100.00
Manipur	36.13	0.20	12.24	0.04	0.22	8.36	12.24	4.21	0.99	0.31	0.36	0.00	0.87	4.57	8.00	7.60	1.56	0.17	1.26	0.66	-	100.00
Meghalaya	42.76	0.91	3.22	1.01	0.57	16.34	9.40	5.78	3.46	0.17	0.46	0.05	0.16	0.39	4.39	5.62	2.06	0.54	2.56	0.17	-	100.00
Mizoram	40.29	0.27	4.60	0.14	0.34	7.33	16.92	5.96	1.78	0.21	0.58	0.00	0.51	3.74	6.89	7.43	2.15	0.03	0.73	0.10	-	100.00
Nagaland	45.00	0.35	4.55	1.13	0.12	7.12	10.45	4.89	0.39	0.23	0.54	0.00	1.14	5.43	3.18	10.39	1.82	0.13	3.10	0.05	-	100.00
Odisha	45.60	1.10	7.75	0.27	0.03	18.01	10.47	5.20	1.97	0.46	0.57	0.05	0.32	0.78	0.98	3.82	0.78	0.15	1.38	0.32	-	100.00
Punjab	25.53	0.19	18.18	0.50	0.35	18.07	12.45	3.16	2.55	0.73	0.87	0.29	0.97	1.09	1.27	4.18	1.47	0.28	4.06	3.81	-	100.00
Rajasthan	53.74	0.89	8.41	0.32	0.31	13.42	8.20	3.12	1.11	0.62	0.76	0.07	0.43	0.98	1.09	2.68	1.36	0.12	1.64	0.72	-	100.00
Sikkim	39.59	0.00	4.18	0.37	0.10	13.28	6.29	7.81	2.71	0.04	0.27	0.00	0.07	0.32	17.98	3.83	1.52	0.36	1.27	0.01	-	100.00
Tamil Nadu	30.96	0.20	17.41	0.32	0.54	16.46	10.20	5.45	2.96	3.10	1.74	0.20	0.94	0.80	1.25	2.94	1.35	0.23	1.82	1.12	-	100.00
Telangana	50.65	0.19	12.00	0.35	0.39	7.73	8.66	4.45	1.21	3.22	1.33	0.53	0.63	0.85	1.85	2.04	0.96	0.17	1.38	1.39	-	100.00
Tripura	31.37	0.10	5.68	0.11	0.06	22.01	14.31	7.18	1.33	0.13	0.52	0.02	0.58	2.51	2.92	5.82	1.75	0.10	1.98	1.52	-	100.00
Uttarakhand	41.36	0.13	9.96	0.36	0.06	11.78	12.51	4.87	3.71	0.51	0.57	0.09	0.76	1.86	1.98	5.15	1.60	0.10	1.73	0.92	-	100.00
Uttar Pradesh	54.63	0.04	8.34	0.18	0.27	13.52	10.14	3.10	1.17	0.39	0.44	0.14	0.47	0.79	0.87	2.20	0.80	0.22	1.87	0.42	-	100.00
West Bengal	36.36	0.31	16.58	0.15	0.23	11.46	11.84	6.51	2.04	0.72	1.19	0.07	0.52	0.94	1.31	3.49	1.27	0.27	1.45	3.26	-	100.00
Andaman & N. Island	31.31	0.00	4.09	0.79	0.48	16.24	10.59	6.62	2.85	0.66	0.87	0.00	1.79	3.40	9.31	3.90	2.76	0.00	1.03	3.32	-	100.00
Chandigarh	0.81	0.00	12.63	0.61	0.53	11.75	21.57	5.54	6.17	1.62	1.70	0.42	3.23	1.77	11.31	5.67	2.99	0.22	5.16	6.31	-	100.00
Dadra & Nagar Haveli & Daman & Diu	21.48	0.00	57.08	0.04	0.00	1.53	4.25	2.70	3.92	0.29	0.37	0.15	0.55	0.82	1.01	1.24	0.61	0.14	1.83	2.00	-	100.00
Jammu & Kashmir	40.84	0.10	8.87	0.37	0.72	18.23	11.10	4.69	1.63	0.28	0.77	0.10	0.35	0.34	4.57	4.32	1.30	0.05	1.21	0.17	-	100.00
Ladakh	36.04	0.00	2.39	0.03	0.55	23.34	4.48	10.81	0.56	0.04	0.42	0.00	0.08	1.27	7.56	5.80	5.96	0.30	0.11	0.27	-	100.00
Lakshadweep	15.90	0.00	9.71	1.90	0.00	13.41	5.34	12.90	5.12	0.56	0.00	0.00	2.31	2.10	15.25	6.57	3.83	0.81	4.30	0.00	-	100.00
Puducherry	18.74	0.41	15.57	0.34	0.01	10.30	15.52	4.17	2.72	4.31	1.20	0.21	1.96	1.29	6.76	5.78	5.52	0.58	2.25	2.34	-	100.00
all India	45.46	0.33	11.57	0.28	0.27	12.43	10.35	4.34	1.75	1.29	1.04	.020	0.66	1.05	1.50	2.95	1.29	0.23	1.76	1.25	-	100.00

Note: 1. DESCRIPTIONS OF INDUSTRY SECTIONS NIC-2008

Section A: Agriculture, forestry and fishing, Section B: Mining and quarrying, Section C: Manufacturing, Section D: Electricity, gas, steam and air conditioning supply

Section E: Water supply; sewerage, waste management and remediation activities, Section F: Construction, Section G: Wholesale and retail trade; repair of motor vehicles and motorcycles, Section H: Transportation and storage, Section I:

Accommodation and Food service activities, Section J: Information and communication, Section K: Financial and insurance activities, Section L: Real estate activities, Section M: Professional, scientific and technical activities, Section N: Administrative and support service activities, Section O: Public administration and defence; compulsory social security, Section P: Education, Section Q: Human health and social work activities, Section R: Arts, entertainment and recreation, Section S: Other service activities .Section T: Activities of households as employers; undifferentiated goods and services producing activities of households for own use, Section U: Activities of extraterritorial organizations and bodies

Note 2: '-' indicates no sample observation in the respective category

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ANNEXURE-II REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 5197 RAISED BY SHRI SUNIL DATTATRAY TATKARE DUE FOR REPLY ON 03.04.2023 REGARDING 'SKILLED AND SEMI-SKILLED LABOURERS'**State wise number of beneficiaries under ESI Scheme****(As on 31.03.2022)**

States	Beneficiaries		
	2019-20	2020-21	2021-22
Andhra Pradesh	5065689	4927329	4723590
Assam	1234034	1245053	1014504
Arunachal Pradesh			1824
Meghalaya			55756
Nagaland			13580
Tripura			62041
Manipur			10515
Mizoram			5859
Bihar	1317376	1345053	1392842
Chandigarh (Ut)	651258	560311	505176
Chhattisgarh	1950476	2035603	1966190
Delhi	6193839	5869431	5153882
Goa	811968	838546	669882
Gujarat & Dadar & Nagar Haveli & Daman & Diu	6682485	6925179	6087332
Haryana	9335668	9741749	8999738
Himachal Pradesh	1350783	1423611	1343101
J&K And Ladakh	517747	528417	477085
Jharkhand	1731489	1693892	1651406
Karnataka	13525175	12782494	11497293
Kerala & Lakshadweep	4171039	3994964	3667609
Madhya Pradesh	4052427	4134838	3751960
Maharashtra	18230646	18148244	15483101
Odisha	2876593	2923968	2877253
Puducherry	456637	446510	405538
Punjab	4589614	4903195	4719749
Rajasthan	5528923	5571456	5185154
Sikkim	108562	109067	109959
Tamilnadu	15402396	14847208	13814002
Telangana	7121197	6911793	6068824
Uttar Pradesh	9499481	9717033	9178373
Uttarakhand	2498953	2559403	2345693
West Bengal	7574807	7421780	7121003
Total	132479262	131606127	120359814

ANNEXURE-III**ANNEXURE-III REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 5197 RAISED BY SHRI SUNIL DATTATRAY TATKARE DUE FOR REPLY ON 03.04.2023 REGARDING 'SKILLED AND SEMI-SKILLED LABOURERS'**

The enrolment year-wise for last three years under Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) Yojana is as under

Sl. No.	Names of States/ Union Territories	2018-19	2019-20	2020-21	2021-22	Total
1.	Andaman and Nicobar Islands	1033	822	277	167	2299
2.	Andhra Pradesh	37444	107248	6201	843	151736
3.	Arunachal Pradesh	810	1589	77	21	2497
4.	Assam	9634	7563	3876	3781	24854
5.	Bihar	104887	74782	16924	7000	203593
6.	Chandigarh	974	3738	361	35	4276
7.	Chhattisgarh	92631	111930	3857	2012	210430
8.	Dadra and Nagar Haveli and Daman & Diu	953	575	37	9	1574
9.	Delhi	4791	2711	608	1312	9422
10.	Goa	212	728	35	24	999
11.	Gujarat	335279	31407	2050	1666	370402
12.	Haryana	562199	314740	26049	9576	820407
13.	Himachal Pradesh	14355	26033	1362	460	42210
14.	Jammu & Kashmir	36735	27056	6643	1490	71924
15.	Jharkhand	97735	29266	2326	1192	130519
16.	Karnataka	39351	51925	8769	10592	110637
17.	Kerala	7027	2398	1136	1447	12008
18.	Ladakh	889	563	10	6	1468
19.	Lakshwadeep	21	0	0	0	21
20.	Madhya Pradesh	80101	39089	5139	4537	128866
21.	Maharashtra	527226	61984	9541	4531	593128
22.	Manipur	2350	1310	237	283	4180
23.	Meghalaya	916	1162	811	271	3160
24.	Mizoram	436	120	58	45	659
25.	Nagaland	1432	2547	739	86	4804
26.	Odisha	104847	50621	9107	6361	170936
27.	Puducherry	851	322	82	40	1295
28.	Punjab	21915	9891	1718	1328	34852
29.	Rajasthan	61907	216675	3303	1832	104412
30.	Sikkim	61	43	21	16	141
31.	Tamil Nadu	40730	14016	2381	1389	58516
32.	Telangana	19438	18455	2612	1449	41954
33.	Tripura	13680	12184	3113	924	29901
34.	Uttar Pradesh	466310	349720	38701	11423	641999
35.	Uttarakhand	18629	14622	1291	390	34932
36.	West Bengal	35920	24055	12559	15692	88226
	Total	27,43,709	11,05,287	1,72,011	92,230	41,13,237
